

Smaller State

3648. SHRI SANSUMA KHUNGGUR BWISWUMU-THIARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal for creation of smaller State for Bodo-Land;

(b) if so, the details thereof; and

(c) whether the Government have received any resolution from the Assam Assembly in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

Exemption of Edible Oil Seeds from Storage Control Order

3649. SHRI CHANDRESH PATEL: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have exempted the edible oil seeds and edible oils from the Storage Control Order, 1977 under the Essential Commodities Act, 1955;

(b) if so, the reasons therefor;

(c) whether the Government have received representations to exempt pulses from the Storage Control Order, 1977 under the said Act; and

(d) if so, the details thereof, State-wise and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) and (b) Yes, Sir. This followed the commitment made in the Finance Minister's Budget Speech in 1997 to remove edible oilseeds and oils from the purview of the Storage Control Order. However, State Governments have been advised that they may enforce Storage Control for edible oils and edible oilseeds under the powers delegated to them under the Essential Commodities Act, 1955.

(c) and (d) No, Sir. does not arise.

New CRPF Wing

3650. SHRI B.M. MENSINKAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have propose to establish New CRPF Wing in Kamataka particularly in districts like Dharwad, Haveri, Davangere; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No, Sir.

(b) Does not arise.

[Translation]

Construction of Hospital Building

3651. SHRI SUSHIL CHANDRA VARMA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government propose to construct a Hospital building in Kotra Sultanabad for the victims of Bhopal Gas Tragedy;

(b) If so, the progress made in this regard; and

(c) the amount provided for the construction of Hospital in Bhopal during 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (c) The State Government of Madhya Pradesh has informed that the Bhopal Memorial Hospital Trust has given administrative approval for the construction of mini-units (referral hospital) at Kotra Sultanabad for which land has been made available by the State Government.

T.B. and other Diseases

3652. SHRI SOM MARANDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the percentage of people under poverty line and just above the poverty line are suffering from vulnerable diseases;